

1	2	3	4	5	6
April	2	1	1		
May	5				5
June	3			1	2
July	3	1	2
August	4			1	3
September	1				1
	25	3	1	4	17

The applications/investigations on which decisions have not yet been taken are under scrutiny by different Ministries from their respective angles. In some cases, Screening Committees consisting of representatives of different Ministries concerned have been formed to jointly examine the proposals.

Export of Salt to Bangladesh

2583. SHRI K. T. KOSALRAM: Will the Minister of INDUSTRY be pleased to state:

(a) whether the production of salt this year has reached 70 lakh tonnes as compared to the production of 45 lakh tonnes last year;

(b) will Government allow export of salt particularly to Bangladesh this year in view of the assurance earlier given that export will be permitted, if salt production picked up;

(c) whether Government are aware that the present salt stocks at Tuticorin alone is more than 7 lakh tonnes; and

(d) the steps Government propose to take for export of accumulated salt stocks at Tuticorin port to Bangladesh on a regular basis to help the salt producers as well as to strengthen the friendly relations between India and Bangladesh?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES):

(a) Production of salt during 1978 (upto 31st October) is estimated to be about 64 lakh tonnes as against 48 lakh tonnes during the corresponding period in the previous year.

(b and (d). The possibility of export of salt is reviewed each year having regard to production, stocks, internal demand and international demand and prices.

(c) The stocks of salt in Tuticorin circle as on 31st October, 1978 are estimated to be about 6 lakh tonnes.

Statement correcting the reply to Unstarred Question No. 457 dated 19-7-78 Surchage on account of Congestion at Bombay Port.

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING & TRANSPORT (SHRI CHAND RAM): In reply to part (b) of Unstarred Question No. 457 answered on 19-7-78, it was *inter alia* stated that "The India-Pakistan-Bangladesh-Middle East Conference Lines levied a surcharge of 15 per cent with effect from 1-5-1978. India-Ceylone-Pakistan-Burma Outward Trade Conference have imposed a surcharge of 30 per cent from 7-7-1978". There has been a slight error in this reply. The

correct reply in lieu of this portion should be read as under:—

"The Japan/India/Pakistan/Gulf/Japan Conference, Bombay, levied a surcharge of 15 per cent with effect from 1-5-1978 on inward cargo only. The India-Sri Lanka-Bangladesh-Burma Conference have imposed congestion surcharge of 30 per cent commencing with the next loader after 8-7-1978 on outward cargoes (export) only".

Statement correcting the reply to Unstarred Question No. 2553 on 2-8-78 re Congestion at Bombay Port.

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRICHAND RAM) : In reply to part (b) of Unstarred Question No. 2553 answered on 2-8-1978, the following information was *inter alia* given:—

(b) S. No.	Name of Conference	Date of imposition/ rise in congestion surcharge at Bombay	Imposition/ rise in congestion surcharge	Whether applicable for inward or outward or for both trades
5	India-Pakistan Sri Lanka-Bangladesh and Burma	Next loader after 8-7-1978	30%	Both

There has been a slight error in this part of the reply. The correct reply in lieu of this portion be read as under:—

(b) S. No.	Name of Conference	Date of imposition rise in congestion surcharge at Bombay	Imposition/ rise in congestion surcharge	Whether applicable for inward or outward or for both trades
5	India-Sri Lanka-Bangladesh and Burma Conference.	Next loader after 8-7-1978.	30%	On outward cargoes (export) only

I regret the error which has occurred in this case.

(ii) When the error was noticed, the attached offices of the Ministry at Bombay were contacted to ensure the correctness of the information. It took time to get the clarifications, etc., and in the mean-time the Monsoon Session of Lok Sabha was over.

12 hrs.

SHRI S. NANJESHA GOWDA (Hassan): Five members have given a Calling Attention notice regarding the distress sale of agricultural products.

I regret the error which has occurred in this case.

(ii) When the error was noticed, the attached offices of the Ministry at Bombay were contacted to ensure the correctness of the information. It took time to get the clarifications, etc., and in the meantime the Monsoon Session of Lok Sabha was over.

MR. SPEAKER: It is under consideration.

SHRI SAUGATA ROY (Barrackpore): I have given notice for an adjournment motion about a report that appeared in the 'Washington Post' about the Indian Nuclear plant post-radiation hazards. (*Interruptions*) 'Washington Post' is very close to Dr. Subramaniam Swamy. (*Interruptions*)

MR. SPEAKER: It is under consideration. Now papers to be laid. Mr. Prime Minister.

(*Interruptions*)

MR. SPEAKER: No, no. Mr. Prime Minister.